

Regarding Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Act, 1996, the States are at various stages of implementation of the Act. Till date 27 States/Union Territories have notified Rules under the Act, 26 States have constituted Welfare Boards, 24 States have notified Implementing/Cess collecting authorities and 26 States have constituted State/Advisory Committees.

(b) As per census 2001, 314.54 million persons moved for various reasons within the country. Out of these, 29.90 million migrated for reasons of employment. Delhi has a large floating population of workers and there is no provision of registering individual workman under the Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Act, 1979.

NCLEP

2055.SHRI RAMA CHANDRA KHUNTIA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether statistics are available on child labour;
- (b) whether while launching the National Child Labour Eradication Programme (NCLEP) Government was committed for total elimination of child labour in a time frame;
- (c) if so, the details thereof;
- (d) the total money spent for NCLEP project till date, year-wise and State-wise; and
- (e) the total number of child labourer already rescued, State-wise and year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) Yes, Sir. As per the census 2001, the number of working children in the country was 1.26 crore.

(b) and (c) Government is committed to elimination of child labour in all its forms. However, considering the nature and magnitude of the problem, a gradual and sequential approach is being followed, beginning with children working in hazardous occupations and processes and gradually covering children in non-hazardous occupations. In this direction, Government is implementing the National Child Labour Project (NCLP) Scheme in 271 districts of the country. Under the Scheme, children withdrawn from work are admitted in the Special Schools where these children are provided non-formal education, vocational training, stipend, nutrition and health care facilities etc.

(d) Under the National Child Labour Project (NCLP) Scheme, grants are released to the District Collector/Magistrate. State-wise details of grants released from 2004-05 to 2008-09 are given in the Statement-I (See below).

(e) 5.21 lakhs children have been mainstreamed into formal education system under the National Child Labour Project (NCLP) Scheme. State-wise and year wise details available from 1996-97 to 2008-09 are given in the Statement-II.

Statement-I

Expenditure of last five years under NCLP

Sl.No.	Name of State	2004-05	2005-06	2006-07	2007-08	2008-09
1	Andhra Pradesh	232220831	211610829	141635611	161824057	105631181
2	Assam	686500	12468000	12403500	31570238	35218888
3	Bihar	28205834	43386910	142679960	97941898	213096020
4	Chhattisgarh	23080814	36857738	31107540	69056211	60380149
5	Goa	592000	0	0	0	0
6	Gujarat	2153500	4404800	15549200	7187914	25017324
7	Haryana	458500	1718000	0	9219840	15639400
8	Jammu and Kashmir	458500	592000	0	2392700	1140700
9	Jharkhand	19285773	37280078	18382939	34310325	35428632
10	Karnataka	33101388	50651674	52567717	53653470	40494032
11	Madhya Pradesh	44521226	36826745	29409567	89338542	83867899
12	Maharashtra	16848418	19255655	27828784	38572209	51411616
13	Nagaland	0	0	0	0	2833500
14	Orissa	131264355	134419118	110792590	116919191	110913807
15	Punjab	18404902	15528577	9020900	14755367	32988278
16	Rajasthan	44303713	68613939	116269919	114901470	151059979
17	Tamil Nadu	72462692	98404201	62730916	58439416	34871038
18	Uttar Pradesh	70736376	151892537	186647881	307980608	230791552
19	Uttarakhand	61368	592000	0	1611500	0
20	West Bengal	74236099	83128311	99140687	134483337	186697129

Statement-II

Details of No. of children mainstreamed

Name of States	96-97	97-98	98-99	99-00	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	Total
Andhra Pradesh	5600	7368	14584	16538	21608	27829	27451	32,959	19,345	12,927	39,774	4,853	849	231,585
Bihar	-	-	2,931	-	-	353	4,210	3,441	-	2,545	1,151	-	-	14,631
Chhattisgarh	245	193	231	330	693	653	595	822	549	1737	1436	899	0	8,383
Haryana	155	386	690	3,821	640	617	1,336	2,388	480	3,885	90	-	-	14,488
Karnataka	0	0	0	603	560	2113	2131	2343	1803	1950	1615	2547	345	16,010
Madhya Pradesh	65	80	36	30	56	211	590	781	1254	1319	3329	0	0	7,751
Maharashtra	85	1425	1473	1734	1850	294	0	353	0	0	600	0	9	7,823
Orissa	484	1055	5333	6589	7516	11003	11640	10521	7619	9478	3611	0	0	74,849
Rajasthan	328	361	26	98	258	1737	1613	2976	2756	1559	0	0	0	11,712
Tamil Nadu	654	1499	2295	3672	3813	4226	7276	7912	5301	7500	6265	224	0	50,637
Uttar Pradesh	370	620	638	1066	1826	1536	8458	2080	3248	3452	2705	5911	18423	50,333
West Bengal	97	658	797	2281	1462	2399	4669	2496	3429	5876	1432	0	0	25,596
Punjab	0	0	0	0	8	38	114	768	455	889	1150	0	0	3,422
SUB-TOTAL														4,205
GRAND TOTAL	8083	13645	29034	36762	40190	53009	70083	69,840	46239	53117	63158	14434	19626	521,425